NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/63/2017

NAME OF THE PETITIONER(S)

: RAMADAS PANDARAVALAPPIL & ORS

NAME OF THE RESPONDENT(S)

: ROUBA RESIDENCY HOTELS PVT LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Course Par Rz-Ry

Course by R,

J.F. Y M

1). J.R. IAYANT

2) GARON CATTORSON

5) Athiban Vajay

K. aaw tham Keman

Council for Petitioner Aflita

ORDER

Counsel for the petitioner present. Counsels representing R1 and R2 & R4 are present and filed a proposal for settlement stating that they are intending to settle the matter with the petitioner and provided a copy of the same to the other side. Counsel for petitioner prayed for time to file a reply in this regard. Time is extended at request. Put up on 21.12.2017.

- cel-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)